

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

108. C.P. (IB)-29(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Dish Infra Services Private Limited

Vs.

EBIX Payment Services Private Limited

**Appearance:**

For the Petitioner: Adv. Prateek Mishra

For the Respondent: Adv. Tasneem Khatau i/b Probus Legal

SECTION 9 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Ld. Counsel for the Respondent submits that she has received the amended company petition recently and seeks two weeks time to file reply. Request is considered.
2. Let the reply be filed within two weeks after serving a copy on the other side. List on **13.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)